Statement

Name of the Tyre Company	Name of Foreign Collaboration	Actual amount involved (foreign equity Holding)	% age of Foreign Investment
1. M/s. Dunlop India Ltd.	M/s. Dunlop Ltd. J.K.	Rs. 7,51,52,290/-	30,113
2. M/s. Goodyear India Ltd.	M/s. Goodyear Tire and Rubber Co. USA.	Rs. 4,48,42,000/-	59.93
M/s. Ceat Tyres of India Ltd.	M/s. Ceat International S.A. Switzerland	Rs. 2,08,39,200/-	39.00
4. M/s. Modi Rubber Ltd.	M/s. Continental Gummi, Werke West Germany	-	_
5. M/s. MRF Ltd.	M/s. B.F. Goodrich, USA	_	-
6. M/s. J.K. Industries Ltd.	M/s. General Tire International Company USA.	-	-
7. M/s. Apollo Tyres Ltd.	do-	-	
8. M/s. Vikrant Tyres Ltd.	M/s. Avon Technical Services, U.K.		-

Complaints received by M.C.D. Zonal Office Karol Bagh about dangerous Buildings

5220. SHRI N.E. HORO: Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether Government have received complaints from M.C.D. Zonal Office, Karol Bagh about dangerous buildings; and
 - (b) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) Government have not received complaints from M.C.D. Zonal Office Karol Bagh about dangerous buildings.

(b) Question does not arise.

STATEMENT CORRECTING REPLY TO U.S. Q. NO. 2966 DT. 28-7-1982 RE. PURCHASE OF MOTOR CYCLES AND CARS BY DELHI POLICE

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAI-AH): The reply to the question was given on the basis of original printed version which referred to the import of Motor by Delhi Police. The Cyclos and cars question was subsequently amended to substitute the word "import" by the world

The reply to the amended question is as follows: "'Purchase". Question

- (a) whether the Delhi Police had purchased large number of new motor cycles and some cars for use by them during the Asiad, 82.
- (b) when these vehicles were purchased and what is their number and cost.
- lying in the police lines exposed to the ravages of nature.
- the vehicles unfit for later use; and
- (c) what steps Government propose to take in this regard so that unnecessary loss is not caused?

12-00 hrs.

(Interruptions)

SHRI C.T. DHANDAPANI (Pollachi) Sir, I have adjournment motion against the Curtailment of The Freedom of The Press in Tamil Nadu.

(Interruptions)

श्री रामबिलास पासवान (हाजीपुर) : प्रधान मंत्री जी जा रही हैं। हम नौग बिहार प्रेस बिल के बारे में जानना चाहते थे। (ब्यवधान)

SHRI C.T. DHANDAPANI : One MLC was arrested and put in jail. He has been charged with a non-bailable offence.

I want a full discussion on this matter There is no freedom at all for Press in Tamil Nadu. Editors are being threatened by the Government.

SHRI HARIKESH BAHADUR. (Gorkhpur): The Bihar Chief Minister is prossurizing MPs to put their signatures in favour of that Bill.

- (a) and (b): 15 Ambassador cars, one jeep and 90 motor cycles have been purchased for the purpose during the last financial year and the current financial year at a cost of Rs. 22,28,215.00
- (c) whether these vehicles are since then (c) only 9 cars and 10 motor cycles are lying parked in Old Police Line.
- (d) whether prolonged non-use can render (d) and (e) The vehicles are periodically taken out so as to keep them in working order. The motor cycles are parked in the garage.

MR. SPEAKER : We don't believe in hearsay. Let them come. You cannot de it on their behalf. Let them do it, if there is

(Interruptions)

MR. SPEAKER: What are you doing? ग्रापको किया है?

श्री हरिकेश बहादुर : कुछ लोगों को किया गया है।

ग्रध्यक्ष महोदय : यह आप कैसे कह सकते हैं?

It is not allowed. MPs are quite respon sible, independent and quite forceful.

श्री राम विलास पासवान : फ़ीडम झाफ दी प्रेस का संबंध देश की स्वतन्त्रता से है। पेपजं में यह मामला ब्राया । कांग्रेस आई के जनरल सैकेटरी श्री तारीक अनवर ने कहा है कि एम पीज को प्रेशराइज किया जा रहा है -

(Interruptions)**

MR. SPEAKER: I have already discussed this. No. not allowed.

(Interruptions)**

**Not recorded.